

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 519 (H)**  
**TO BE ANSWERED ON 01<sup>st</sup> DECEMBER, 2021**

**CSR FUND**

519(H). SHRI SADASHIV KISAN LOKHANDE:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether funds have been allocated under CSR (Corporate Social Responsibility) by the Public Sector under takings under the Ministry;
- (b) if so, the details of such undertakings under the Ministry along with head-wise details of areas and the amount of funds spent along with location-wise number of beneficiaries;
- (c) whether the Government has fixed any norms regarding funds to be spent under CSR;
- (d) if so, whether the Government proposes to take effective steps to spend money under CSR, especially in backward and scheduled caste/tribe dominated areas of the country;
- (e) if so, whether scheduled tribe dominated areas particularly Shirdi Parliamentary Constituency of Maharashtra is included/proposed to be included in the scheme; and
- (f) if so, the details thereof?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SMT. ANUPRIYA PATEL)

(a) Yes Sir, the Central Public Sector Undertakings (CPSUs) under the Ministry have been allocating funds for taking up projects under the framework for CSR (Corporate Social Responsibility), as per the guidelines of Department of Public Enterprises and the provisions of the Companies Act, 2013.

(b) to (f) The details of total CSR funds allocated and spent on projects head-wise and location-wise during the last three years by CPSUs under the Ministry may be seen at Annexure-I. The location-wise data on number of beneficiaries is difficult to compile for projects like common public utilities, contributions to public welfare funds etc.

Department of Public Enterprises has issued guidelines to all administrative Ministries and CPSUs for adopting a theme based focused approach on CSR expenditure by the CPSUs.

The thrust of CSR spending under many projects is for upliftment of marginalized and under-privileged sections of society, including backward and scheduled caste/tribe dominated areas of the country.

As per CSR provisions in Section 135 of the Companies Act, 2013 ('Act') and Companies (CSR Policy) Rules, 2014 notified thereunder, the management of CPSUs may decide to undertake CSR activities, as per the eligible activities listed in Schedule-VII of the Act, in any part of the country, including for socio-economic development and welfare of backward and scheduled caste/tribe dominated areas etc.

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**1. MMTC Ltd.**

Year	Amount of CSR Spent (Rs. in Lakhs)	State (Location-wise)	Main Sector/ Development Area (Head-wise)
2018-19	125.4	Odisha, Rajasthan, Andhra Pradesh, Jharkhand and Delhi	Healthcare, Nutrition & Promoting Education, Rural Welfare, Skill Development & Livelihood.
2019-20	173	Rajasthan, Uttar Pradesh and Delhi	Construction of new waiting hall for Maternity and Child Health (MCH), Swachh Bharat, National Mission of clean Ganga, Skill Development, Healthcare, Social Welfare, Skill Development, Promoting Education & Nutrition, PM CARES Fund
MMTC incurred losses during FY 2019-20 and 2020-21. Accordingly, the CSR budget calculated in accordance with the Section 198 of Companies Act-2013 i.e. average of 2% of net profit of preceding 3 years is 'negative'. As such, the company has not undertaken any new CSR project during the years 2020-21 and 2021-22.			

**2. State Trading Corporation of India Ltd. (STC Ltd.)**

Year	Amount of CSR Spent (Rs. in Lakhs)	State (Location-wise)	Main Sector/ Development Area (Head-wise)
2019-20	1.40*	Pan India	Contribution towards PM CARES Fund
* Carry forward amount from previous financial year. The company had posted average net loss since financial year 2015-16, hence it was not mandated to allocate CSR fund for CSR activities for subsequent years. However, the then ongoing projects were continued on the basis of 'carry forward budget' of previous years.			

### 3. India Trade Promotion Organisation (ITPO)

Year	Amount of CSR Spent (Rs. in Lakhs)	State (Location-wise)	Main Sector/ Development Area (Head-wise)
2018-19	300.5	Pan India, Bihar, Delhi, Odisha and Andhra Pradesh	Swachh Bharat Kosh, Clean Ganga Fund, Awareness Programmes on Govt. Schemes, Promotion of Indian Culture and Heritage, Promotion of Solar Energy, Social Welfare, Education, Environment, Skill Development, Education to Tribal Students, Development of Araku Constituency for education and health for tribal population
2019-20	441	Pan India, Delhi/NCR, Uttar Pradesh, Chhattisgarh, Rajasthan, Maharashtra, Odisha, Gujarat, Haryana and Jharkhand	PM Cares Fund, Swachh Bharat Kosh, Construction of Toilets for Students by Garv Toilets, Electronic Sanitary Napkin Vending Machine and Sanitary Napkin Disposal Machine for Girl students, Skill Development Programme for persons with Disabilities, Promotion of Education, Ashram Shala for ST Students, Promotion of Art and Culture
<p>The Board of ITPO after detailed discussion, decided that the CSR activity for the year 2020-21 and onwards will be kept in abeyance till the financial position of the company improves.</p> <p>The pending unexecuted work for the ongoing projects undertaken in the financial year 2019-20 or before should be completed as per the approval of the Board. No new work out of the earlier approved projects needs to be initiated with the approval of CMD, ITPO.</p>			

### 4. Karnataka Trade Promotion Organisation (KTPO)

Year	Amount of CSR Spent (Rs. in Lakhs)	State (Location-wise)	Main Sector/ Development Area (Head-wise)
2018-19	30.00	Karnataka	Swachh Bharat Abhiyan
2019-20	12.00	Karnataka	Promotion of Health
2020-21 CSR amount Rs. 23.16 lakhs have been reserved and spend in due course of time.			

## **5. Tamilnadu Trade Promotion Organisation (TNTPO)**

Year	Amount of CSR Spent (Rs. in Lakhs)	State (Location-wise)	Main Sector/ Development Area (Head-wise)
2018-19	56.38	Pan India, Tamil Nadu	Swachh Bharat, contribution to Clean Ganga Fund and construction of toilets
2019-20	65.41	Pan India, Tamil Nadu	Swachh Bharat, contribution to Clean Ganga, Social Welfare, Development of Aspirational Districts
<p>The Board of TNTPO advised to postpone the CSR expenditure for the year 2020-21 due to the occurrence of revenue loss in the pandemic situation considering the Revised Estimate for the year 2020-21. In accordance with the sub section 6 of the section 135 of the Companies Act, 2013, TNTPO opened a separate bank account in the name of “TNTPO-Unspent Corporate Social Responsibility Account” in Indian Bank, Valasarawakkam Branch, Chennai on 28.09.2021 by depositing an amount of Rs. 73.10 lakhs.</p>			

## **6.ECGC Ltd.**

Year	Amount of CSR Spent (Rs. in Lakhs)	State (Location-wise)	Main Sector/ Development Area (Head-wise)
2018-19	675.37	Maharashtra, Madhya Pradesh, Tamil Nadu, Dadra & Nagar Haveli, Uttar Pradesh, Rajasthan, Pan India, Kerala, West Bengal, Delhi	Promotion of Education, Healthcare, Skill Development, Sanitation, Promotion of Rural sport, Promotion and Preservation of Indian music, Swacch Bharat, Kerala Flood Reliefe and Impact Assessment Study
2019-20	1182.51	Maharashtra, Madhya Pradesh, Tamil Nadu, Assam, Arunachal Pradesh, Odisha, Delhi, Uttar Pradesh, Karnataka, Pan India, Rajasthan	Promotion of Education, Healthcare, Social Welfare, Sanitation, Skill Development, Providing Solar Lamps and PM CARES Fund
2020-21	725.26	Madhya Pradesh, Maharashtra, North East, Odisha, Tamil Nadu, Assam, Pan India and New Delhi	Promotion of Education, Nutrition, Healthcare, Swachha Bharat, Promotion of Health, Social Awareness, Nutrition
2021-22 (up to 31.07.2021)	619.78	Madhya Pradesh, Maharashtra, North East, West Bengal, Karnataka, Uttarakhand, Pan India	Promotion of Education, Nutrition, Healthcare, Swachha Bharat

## **7. PEC Ltd.**

Due to continued average net loss, no fresh funds were allocated towards CSR for financial year 2015-16 onwards and the carried forward funds from previous years were available for CSR activities. The Board of PEC has approved the transfer of said unspent amount of Rs. 25.42 Lakhs to “Prime Minister’s National Relief Fund” in its meeting held on 12<sup>th</sup> October, 2021 as per the Companies (CSR) Amendment Rules, 2021 dated 22.01.2021.

## **8. National Industrial Corridor Development Corporation (NICDC) Limited**

Year	Amount of CSR Spent (Rs. in Lakhs)	State (Location-wise)	Main Sector/ Development Area (Head-wise)
2018-19	9.44	Maharashtra	Employment Enhancing through skills
2019-20	11.77	Pan India	Prime Minister’s National Relief Fund (PMNRF)
2020-21	11.97	Pan India	Prime Minister’s National Relief Fund (PMNRF)

## **9. NICDC Neemrana Solar Power Limited**

Year	Amount of CSR Spent (Rs. in Lakhs)	State (Location-wise)	Main Sector/ Development Area (Head-wise)
2018-19	11.58	Rajasthan	Promoting Education
2019-20	11.23	Pan India	Prime Minister’s National Relief Fund (PMNRF)
2020-21	2.96	Pan India	Prime Minister’s National Relief Fund (PMNRF)

## **10. India International Convention and Exhibition Centre Limited**

Year	Amount of CSR Spent (Rs. in Lakhs)	State (Location-wise)	Main Sector/ Development Area (Head-wise)
2018-19	-	-	-
2019-20	5.98	Pan India	Swachh Bharat Kosh
2020-21	9.41	Pan India	Swachh Bharat Kosh

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